

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (d) At present, the Company's fleet of 22 ships is neither in operation nor earning any income. The company has substantial carried forward losses and also owes large sums to the Govt., to other creditors and to its employees. Under the circumstances, it does not seem feasible for the company, in its present form, to continue operations on a financially viable basis.

The Receiver of Scindia Steam Navigation Company Ltd. had notified in the press, sale by public auction on 'as is where is' basis on 19th October, 1987 of 17 ships which are mortgaged to the Government. Following a writ petition by the Scindia Employees Union filed in the Bombay High Court, the auction was stayed by the High Court except in respect of nine unserviceable ships. Of these, ultimately five were put up for auction on 19th October, 1987. However, sale of these ships did not take place as there were no bids. No decision has been taken regarding auction or sale of the remaining five vessels of the company.

#### Perspective Plan for Border Roads

1138. **SHRI G.S. BASAVARAJU :** Will the Minister of DEFENCE be pleased to state :

(a) whether any perspective plan for the border roads has been prepared ;

(b) if so, the main points of the plan that have been undertaken ;

(c) whether one of the main aim of this plan is to build 700 km. roads every year ; and

(d) if so, the time by which this will be completed ?

**THE MINISTER OF DENENCE (SHRI K.C. PANT) :** (a) Yes, Sir.

(b) (i) B.R.O. has assured workload for the next two decades or so to sustain a minimum annual construction capacity of about 700 Kms of new roads, surfacing/re-surfacing of about 1400 Kms of existing

roads, and other connected works like bridges, culverts etc. ;

(ii) Pavement works of Defence air-fields, construction of major bridges, improvement of National Highways entrusted to the B.R.O., particularly in the border States, and other miscellaneous work would form certain special features of this plan ;

(iii) Increased mechanisation and use of computers to improve the speed and quality in the execution of works and for evolving better management systems would form other highlights of BRO's working in future.

(c) Yes, Sir.

(d) The present load of work already included in the BRDB programme and that projected by various sponsors are expected to be completed by about 2004-2005.

[Translation]

#### Acquisition of Land by Army Near Pithoragarh Uttar Pradesh

1139. **SHRI HARISH RAWAT :** Will the Minister of DEFENCE be pleased to state :

(a) whether a piece of land was acquired by the army near Pithoragarh in Uttar Pradesh during the period of Chinese invasion on India for the use of military and to open an office of Major General there ;

(b) if so, whether it is a fact that the whole of this piece of land is not being utilised by the military ;

(c) if so, whether Government propose to return the remaining land to its previous owners ; and

(d) if not, the reasons therefor ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) :** (a) to (d) No land was acquired during 1962 near Pithoragarh in Uttar Pradesh. However 598 acres of private

land in Pithoragarh was acquired between 1965 to 1970. No office of Major General has been opened at Pithoragarh.

The unutilised land in Pithoragarh is not surplus to the Army's requirement and is needed for planned raisings.

There is no provision in the existing Defence land policy to return the Defence lands not being utilised by the Army either temporarily or otherwise to the previous owners of these lands.

[English]

#### Scheme for Ex-servicemen in Karnataka

1140. SHRIMATI BASAVARAJESWARI : Will the Minister of DEFENCE be pleased to state :

(a) whether a Scheme for Ex-servicemen was launched in Karnataka State on September 1st, 1987;

(b) if so, how many Ex-servicemen have been provided self-employment in Karnataka during 1987-88 ; and

(c) the main schemes that will be implemented in 1987-88 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL) : (a) SEMFEX Scheme (Self-Employment for Ex-servicemen) formulated by the Centre with the assistance of Industrial Development Bank of India (IDBI) was launched in Karnataka State on 1st September, 1987.

(b) The position regarding number of ex-servicemen who have been provided self-employment in Karnataka State during 1987-88 is not available. However, two persons have been sanctioned loans under the SEMFEX Scheme and 38 applications are being processed.

(c) Besides the SEMFEX scheme launched in 1987-88, several on going schemes for rehabilitation and welfare of ex-servicemen are being implemented in Karnataka. Some of the main on-going schemes are :

- (i) 10% reservation for employment in Government.
- (ii) 10% reservation for industrial sheds, permits, shops and shopping complexes built in Bangalore by local bodies.
- (iii) Jai Jawan stalls for disabled ex-servicemen.
- (iv) Preferential allotment of milk booths, fair price shops, Kiosks, transport permits for autorikshaws, taxis etc.
- (v) Promotion of small scale ventures like transportation, machine tools, electronic fabrication, garment export etc. through assistance from State Financial Corporation and Nationalised Banks.
- (iv) Vocational Training and training in Industrial Training Institutes.
- (vii) Interest subsidy on loans for small scale ventures.
- (viii) 9% reservation of house sites by Bangalore Development Authority and 9% of ready built houses by the Karnataka for Housing Board. Free houses for families of war casualties.
- (ix) Reservation of seats in professional colleges, polytechnics etc. for children of ex-servicemen and scholarships.
- (x) Free medical treatment in Govt. Hospitals for ex-servicemen and their dependents.

#### Export Incentives of Large Industrial Houses

1141. SHRIMATI BASAVARAJESWARI : Will the Minister of COMMERCE be pleased to state :

(a) whether the incentives given to large industrial houses in the country to promote exports and earn foreign exchange over the years, have not achieved the desired goal ;